GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

Lok Sabha

UNSTARRED QUESTION NO.: 1242 (TO BE ANSWERED ON THE 9th February 2023)

KRISHI UDAN SCHEME

1242. SHRI SRIDHAR KOTAGIRI SHRI MARGANI BHARAT SHRIMATI VANGA GEETHA VISWANATH SHRI CHANDRA SEKHAR BELLANA

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government is implementing Krishi Udaan Scheme to provide air transportation and logistics support for perishable agriproduce;
- (b) if so, the details thereof including the funds allocated, sanctioned and utilised since the inception of the scheme;
- (c) the details of the implementation of Krishi Udaan Scheme in Andhra Pradesh;
- (d) whether the Government has established temperature controlled perishable cargo centres under this scheme; and
- (e) if so, the details thereof, State/UT-wise and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

(a) Yes, Sir.;

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(b) Krishi Udan Scheme was launched in August 2020 to assist farmers in transporting agricultural products so that it improves their value realization. Krishi Udan Scheme 2.0 was announced on 27 October 2021 enhancing the existing provisions, mainly focusing on transporting perishable food products from the hilly areas, North-Eastern States and tribal areas. The scheme primarily covers 25 airports focusing on North Eastern, Hilly and Tribal region besides 33 airports in other regions/areas.;

Krishi Udan Scheme is a convergence scheme where eight Ministries/Departments namely Ministry of Civil Aviation, Department of Agriculture & Farmers' Welfare, Department of Animal Husbandry and Dairying, Department of Fisheries, Ministry of Food Processing Industries, Department of Commerce, Ministry of Tribal Affairs, Ministry of Development of North-Eastern Region would leverage their existing schemes to strengthen the logistics for transportation of Agriproduce. There is no specific budget allocation under Krishi Udan Scheme. However, Airports Authority of India (AAI) provides full waiver of Landing, Parking, Terminal Navigational Landing Charges (TNLC) and Route Navigation Facility Charges (RNFC) for Indian freighters and P2C (Passenger-to-Cargo) Aircraft at its selected Krishi Udan airports.

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(c) Visakhapatnam airport in Andhra Pradesh is included under Krishi Udan Scheme. Out of the total Domestic Air Cargo handled at Visakhapatnam Airport, i.e. 4,306 MT in FY 2021-22, around 46% i.e. 1,988 MT was perishable cargo.

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(d) & (e) State-wise List of Airports Under Krishi Udan Scheme having Cold Storage facilities is at Annexure.

ANNEXURE

Statement referred to in reply of Lok Sabha Unstarred Question Number 1242 for answer on 09.02.2023

State-wise List of Airports Under Krishi Udan 2.0 Scheme having Cold Storage facilities

State/Union Territory	Airport
Andaman & Nicobar	Port Blair
Andhra Pradesh	Visakhapatnam
Goa	Goa
Jammu & Kashmir	Srinagar
Kerala	Thiruvananthapuram
Madhya Pradesh	Indore
	Bhopal
Maharashtra	Nashik
Punjab	Amritsar
Tamil Nadu	Coimbatore
	Tiruchirappalli
Uttar Pradesh	Varanasi
West Bengal	Bagdogra
	Kolkata
